

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:303
ANSWERED ON:03.07.2009
JUVENILE HOMES
Rawat Shri Ashok Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the children are often sexually abused and ill-treated in various juvenile homes in the country
- (b) if so, the details thereof during each of the last three years, State-wise and UT-wise; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Ministry of Women and Child Development had received one report on the subject of ill-treatment of children in juvenile homes in Delhi from the Government of NCT of Delhi in February, 2008. In its report, the Government of Delhi had stated, inter alia, that they had carried out inspection of the Observation Home for Boys, Delhi Gate, and Children's Homes for Boys, Kasturba Niketan, Lajpat Nagar and that the Children had denied any ill-treatment meted out to them. No other report has been received in the Ministry of Women and Child Development in this regard from any other State.

(b)&(c): Does not arise.